- (xii) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- (xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- (xv) As a measure of supplementing the efforts of States/UTs for minimizing the accident potential at the identified locations/stretches through engineering improvement on State roads, Ministry of Road Transport and Highways had taken a decision to sanction road safety works on State roads with an earmarked allocation of 10% of funds allocated to the State roads under Central Road Fund.
- (xvi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (xvii) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/ BOT projects or as stand-alone Road Safety Audits.
- (xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States/UTs.
- (xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xx) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

Construction of National Highway in Kerala and Andhra Pradesh

100. SHRI V. MURALEEDHARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the progress of the construction of the highways (in kilometres) in Kerala and Andhra Pradesh for the last three years;

- (b) whether the target set has been achieved by Government in completing the construction of highways in these States and if so, the details thereof;
 - (c) details of the funds allocated for the highways projects in these States; and
- (d) whether there is any project delay due to lack of required land, if so, the efforts by Government to resolve it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Details of the progress of the construction of the National Highways in Kilometres in Kerala and Andhra Pradesh for the last three years is as below:-

Length of National Highways constructed in kilometres					
Financial year	2015-16	2016-17	2017-18		
Kerala	84.64	329	471.52		
Andhra Pradesh	529.85	852.70	1153.88		

- (b) Due to various delays in LA and shifting of utilities, delay in obtaining clearances from various statutory authorities etc., there have been short falls in achieving targets of construction in the State of Kerala and Andhra Pradesh.
- (c) The details of funds allocated for National Highways constructed with concerned State PWD during the last 3 years are as below:-

Funds allocated for	r National Highways o	during the last 3 year	rs (in Rupees crore)
Year	2015-16	2016-17	2017-18
Kerala	204.96	375.35	286.13
Andhra Pradesh	1755	1600	950

(d) No ongoing project has been delayed due to lack of required land in the State of Kerala whereas five projects in the State of Andhra Pradesh are delayed on this account. Competent authority for Land acquisition (CALA) has been requested to expedite land acquisition and ensure timely payment of compensation amount.

Improvement in connectivity in border areas

- 101. SHRI V. MURALEEDHARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has any plan to improve connectivity in border areas, especially in India-Pakistan and India-China border areas;
 - (b) if so, the details thereof; and